

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH
214. IA/392/2024 IA/529/2024 IA/1589/2024 IA/1649/2024 C.P.
(IB)/498(MB)2021

IN THE MATTER OF

Moon Star Securities Trading & Finance Co.Ltd

Vs

Raghuleela Builders Pvt.Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner

For the Respondent No.1: Adv. Tahir Prande (VC)

ORDER

Adjourned to **22.07.2024.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)